

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP No. 59 of 2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2020

Name of the Company:

Ravindra Gupta
V/s
Shree Balaji Dyeing and Printing Mill Pvt Ltd &
2 Ors

Section:

Section 271(e) of the Companies Act, 2013.

ORDER

No one appeared for the Petitioner

Learned counsel Mr. Suryanarayan appeared for the Respondent.

Matter stands adjourned for further consideration on 07.10.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 18th day of August, 2020